

(16)

**Bench No. I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) NO. 175/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company	ASL VYAPAR PVT LTD & ORS		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Megha Haralke, P.C.S

ASL Vyapar  
& oth.Megha Haralke  
Haralke  
N**ORDER**

Ld. Pr. CA for the petitioner is present.

Petitioner has filed the affidavit annexing the consent of the creditors but there is no pagination in the documents filed by the petitioner. Petitioner is directed to do proper pagination on the documents filed by them.

List the matter on 22/08/2017.

Sd.  
(Vijai Pratap Singh)  
Member (J)